

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3192

ANSWERED ON:30.08.2012

RANKING BY WORLD BANK QUESTION

Adhalrao Patil Shri Shivaji;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has taken note of dismal ranking of India in the 'Doing Business' report of the World Bank;
- (b) if so, the details thereof;
- (c) whether according to the said report there is a need to take up the issue of regulatory and business environment and have some measurable targets for improving the ranking of the country gradually;
- (d) if so, whether the Government of India has constituted a committee to study hurdles faced by investors and prepare a road map to improve the investment climate of the country;and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N.SINGH)

(a) to (e):- Yes, Madam. As per the World Bank Report, India has been ranked at 132 amongst the sample 183 Countries. Recognising the need for Reforming the Regulatory Environment for doing business in India, a Committee under the Chairmanship of Shri. M. Damodaran has been constituted on 23.08.2012 by this ministry to extensively examine different areas of root functioning such as financial reforms, governance reforms, liberalized policy framework, process reforms etc, and to suggest a roadmap for improving business climate in India.